

Most Immediate

F. No. A-12024/1/2016-Admn.I(LD)
Government of India
Ministry of Law and Justice
Legislative Department.

Shastri Bhawan, New Delhi
Dated the 3rd August, 2016

To
The Campaign Officer,
Directorate of Advertising and Visual Publicity,
8th Floor, Soochna Bhawan,
CGO Complex, Lodhi Road,
New Delhi-110003

Subject: Publication of Advertisement for engagement of three Legal Research Associates in
Legislative Department– reg.

Sir,

I am directed to forward herewith the advertisement to be issued on behalf of this Ministry for
engaging three Legal Research Associates (LRAs) on contract basis through open market.

2. You are requested to publish the attached advertisement in two national dailies (one English
and one Hindi) on 11th August, 2016 and submit the bill as per DAVP approved rates along with the
advertisement published to the Deputy Secretary (Admn.), Room No. 411, “A” Wing, 4th Floor,
Shastri Bhawan, Legislative Department, Ministry of Law and Justice, New Delhi for necessary
payment.

Yours faithfully

(B.M. Sharma)
Deputy Secretary to the Govt. of India
Tel: 23389014

To

Shri Ayanedi Venkatappaiah, Editor, Employment News, East Block Level-III, R. K.
Puram, New Delhi-110066. [It is requested that the vacancy may kindly be published in
the Employment News in the forthcoming issue. The bill for payment along with the
advertisement may be sent to this Department at the address of DS (Admn.), Legislative
Department immediately.]

**Government of India
Ministry of Law and Justice
Legislative Department**

Legislative Department proposes to engage three Legal Research Associates on contract basis for a period of six month, the educational and other qualification are as under:-

a) Education Qualification:- Five Year Integrated Bachelor's Degree in Law from a recognised University or National Law University with not less than 60% marks or equivalent CGPA, in aggregate of all semesters/years up to final examination.

b) Age:- 26 years as on 1st August, 2016.

c) Preference:- Preference shall be given to those candidates who have experience in Legislative Drafting.

d) Last Date of receipt of applications:- Within 15 days from the date of publication of the advertisement in the Newspaper/Employment News.

2. Remuneration will be paid @ Rs. 25000/-p.m. Interested and eligible candidates may submit their application on plain paper indicating their personal details to the undersigned.

(B.M. Sharma)
Deputy Secretary to Govt. of India
Legislative Department
Room No. 411 "A" Wing
Shastri Bhawan
New Delhi-110001
Tel:23389014